

Filing under clause (d) of sub-regulation (5) of regulation 31 of the IBBI (Liquidation Process) Regulations, 2016

Name of the Corporate Debtor: RBT PRIVATE LIMITED Date of Commencement of Liquidation: 15-05-2024; List of Stakeholders as on Date: 27-07-2024; Name of IP: Mr. Sanyam Goel; Process Number: 1; Last 5 digit of registration number: 10397

Sl. no.	Category of stakeholders	Summary of claims received		Summary of claims admitted		Amount of contingent claims	Amount of claims rejected	Amount of claims under verification	Details in annexure
		No. of claims	Amount (Rs.)	No. of claims	Amount (Rs.)				
1	Unpaid insolvency resolution process costs				11931993				NA
2	Liquidation costs incurred till date				319076				NA
3	Secured financial creditors	3	49324187	3	49323704	0	483	0	Annexure 3
4	Unsecured financial creditors	2	107250447	2	49600000	0	57650447	0	Annexure 4
5	Operational creditors (Workmen)	0	0	0	0	0	0	0	NA
6	Operational creditors (Employees)	19	1723666	0	0	0	1723666	0	Annexure 6
7	Operational creditors (Government Dues)	2	3230235	2	159741	0	3070494	0	Annexure 7
8	Operational creditors (other than Workmen, Employees and Government Dues)	32	295762838	31	162195907	0	134326740	0	Annexure 8
9	Other stakeholders, if any (other than financial creditors and operational creditors)	0	0	0	0	0	0	0	NA
Total		58	457291373	38	273530421	0	196771830	0	